

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DIRECTORATE GENERAL OF FOREIGN TRADE**

**MINUTES OF THE EXIM FACILITATION COMMITTEE (EFC)
MEETING**

Subject: Allocation of Tariff Rate Quotas (TRQs) under the India-Nepal Treaty for the Financial Year 2026-27.

Date of Meeting: 12th May 2026 Time: 05:00 P.M.

Venue: Room No. 01, DGFT Headquarters, Vanijya Bhawan, New Delhi

Chaired by: Shri Lav Agarwal, Director General of Foreign Trade

ATTENDEES

Name	Designation / Office
Shri Rakesh Kumar	Additional DGFT, DGFT Headquarters
Shri Satya Raja Sekhar G	Joint DGFT, DGFT Headquarters
Shri Ajay Kumar Singh	Under Secretary, FT(SA) Division, DoC
Shri Manish Sirohi	Foreign Trade Development Officer, DGFT Headquarters

1. BACKGROUND AND PURPOSE

The Exim Facilitation Committee (EFC) was convened to deliberate upon and decide the methodology for allocation of Tariff Rate Quotas (TRQs) available under the **India-Nepal Treaty** for the Financial Year 2026-27, in accordance with Annexure VI of Appendix 2A of the Foreign Trade Policy 2023 (FTP 2023) and the relevant Department of Revenue Notifications issued from time to time.

2. TRQ AVAILABILITY AND APPLICATIONS RECEIVED

The Committee noted the annual TRQ quantities available across various tariff lines and the demand position as reflected in the applications received. The details are as under:

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Description	HS No.	Annual TRQ Available	Total Qty Applied (MTs)	No. of Applications
Vegetable fats (Vanaspati) from Nepal	1516 20	1 Lakh MT	3,902	4
Acrylic Yarn from Nepal	5509	10,000 MT	0	0
Copper products from Nepal	Chapter 74 of ITC(HS) and 8544	10,000 MT	1,260	3
Zinc Oxide from Nepal	2817	2,500 MT	0	0

The Committee noted that for Vegetable fats (Vanaspati) and Copper products, applications were received within the annual TRQ limits. No applications were received for Acrylic Yarn and Zinc Oxide for the said financial year.

3. INELIGIBILITY OF ENTITIES ON THE DENIED ENTITY LIST (DEL)

The Committee noted the provisions of Para 2.14(c) of the FTP 2023, which stipulate that entities placed on the Denied Entity List (DEL) shall have all new licences, authorisations, scrips, certificates and instruments blocked from printing, issuance, or renewal. In view of the above, the Committee resolved that no TRQ Authorisation shall be issued to any entity that figures on the Denied Entity List, for the duration of its inclusion therein.

4. ELIGIBILITY CRITERIA

The Committee noted that, as per Annexure VI of Appendix 2A, the TRQ will be allowed under the India-Nepal Treaty, subject to the following conditions:

- a. Imports will be permitted through the Land Customs Stations (LCS) at: Kakarbhitta/Naxalbari, Biratnagar/Jogbani, Birganj/Raxaul, Nepalgunj/Nepalgunj Road and Mahendranagar/Banbasa;
- b. At the time of clearance of the import consignment, the importer in India must produce a Certificate of Origin issued by the concerned authorities in Nepal.

5. DECISION OF THE COMMITTEE ON ALLOCATION

Since the total quantities applied for under the respective tariff lines are lower than the annual TRQ quantities available, the Committee decided that allocations for FY 2026-27 shall be made in accordance with the quantities applied for, in cases where the reference is to the TRQ issued to the Nepalese Exporter by the competent authority in Nepal.

Further, it was decided that a Deficiency Letter (DL) should be issued to applicants who have not submitted the reference to the TRQ issued to the Nepalese Exporter by the competent authority in Nepal, requesting submission of the same for further examination of the application.

The detailed Allocation Statement is annexed as **Annexure-I**.

The meeting concluded with a vote of thanks to the Chair.

ANNEXURE-I

File Number	ITC HS Code	Qty Allocated (in MTs)
HQRXTRQAPPLY00002617AM26	15162091	2778
HQRXTRQAPPLY00002569AM26	74091100	10
HQRXTRQAPPLY00002022AM26	74091100	65
HQRXTRQAPPLY00002569AM26	74092100	120
HQRXTRQAPPLY00002025AM26	74092100	180
HQRXTRQAPPLY00002022AM26	74092100	850
HQRXTRQAPPLY00002569AM26	74093100	15
HQRXTRQAPPLY00002022AM26	74093100	20